

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/65(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTER OF COMPANIES WB & JAYJAY BIZCON PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr. Rahul Sarkar, Adv.] For the Income Tax Officer

Mr. Chandanji, AROC] For the office of RoC

O R D E R

1. Ld.Counsel for the .Income Tax Officer present. Mr.Chandanji, AROC for the office of RoC present.
2. RoC has filed its report, post this matter on **21/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**